

HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE NO.:-07/2015/Computer Cell

DATED 05/11/2015

Technical as well as Financial Bid are invited from mobile phone supplier for supplying the Mobile Phone Handset as per the specification given below. The bid be submitted within **three weeks** from the date of publication of the notice. Details of notice along with documents may be downloaded from the website of this court i.e. <http://patnahighcourt.bih.nic.in> or may be obtained from the office of Registrar (IT)-cum-CPC of the Court during office hours.


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**Registrar (IT)-cum-CPC
Patna High Court, Patna**

TERMS AND CONDITIONS

1. Instructions to the tenderers:

Quotations are to be submitted in sealed envelope consisting of Techno-commercial bid in a separate sealed cover & Financial Bid in a separate sealed cover and both bids will be put in the sealed single envelope containing the title "PURCHASE OF MOBILE HANDSET" and addressed to Registrar (IT)-cum-CPC, Patna High Court, Patna and the bid will be submitted to Deputy Registrar (IT), Patna High Court, Patna. The bid be submitted within three weeks from the date of publication of the tender notice.

2. Eligibility Criteria:-

- A. The Agency applying should possess Income Tax PAN No. and Service Tax Account Number.
- B. The Tenderer must have an average annual turnover of Rs. 25,00,000/- (Rupees Twenty five lacs) during the last three years in the same field. Copies of the following documents should be submitted along with the Bid:-
 - a. Audited Profit & Loss Account of last three years i.e. 2008-09, 2009-10 and 2010-11.
 - b. Service Tax Certificate.
 - c. Income Tax PAN.
 - d. Income Tax Return for the last three years i.e. 2012-13, 2013-14 and 2014-15.
 - f. Latest Service Tax Return.

3. Evaluation of Bids:

- (i) The technical bid and the financial bid shall be sealed by the bidder in separate covers duly super-scribed and both these sealed covers are to be put in a bigger cover which will also be sealed and duly super-scribed. The technical bid will be opened at the first instance


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and evaluated by a competent committee or authority. At the second stage financial bids of only the technically acceptable offers shall be opened for further evaluation before awarding the contract.

- (ii) Filling up of all the columns in Techno-Commercial Bid **(enclosed at Annexure I)**.

4. **Performance Guarantee (Security Deposit)**

The successful tenderer will be required to furnish security deposit amounting to 5% of the contractual value within 10 (ten) days from the date of acceptance of tender. The security deposit shall be in the form of FDR through any /commercial /nationalized bank in favour of Registrar (IT)-cum-CPC, Patna High Court, Patna or unconditional Bank Guarantee of any / Commercial /Nationalized Bank of equal amount. Performance Security will remain valid for a period of ninety (90) days beyond the date of completion of all contractual obligations of the contractor. However the Security Deposit will be refundable without interest.

5. **Other terms and conditions:**

- i. The Registrar (IT)-cum-CPC, Patna High Court, Patna has the right of accepting or rejecting any or all tenders without specifying any reason(s) thereafter. The Registrar (IT)-cum-CPC is under no obligation to accept the lowest tender.
- ii. There is no obligation on the part of the Registrar (IT)-cum-CPC of the Patna High Court, Patna to inform the unsuccessful tenderer of the outcome of the tender process and reasons for rejection of tender.
- iii. The payment shall be made in two installments, 80% amount of the total value including tax after supply of the Mobile Set. The rest payment of 20% will be made on successful completion of the Project.

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- iv. The rates finally approved/accepted by the Patna High Court, Patna shall be valid for the whole of the contract tenure and no upward revision will be allowed under any circumstances whatsoever.
- v. The Registrar (IT)-cum-CPC, Patna High Court, Patna, reserves the right to accept or reject any bid in whole or in part without assigning any reasons thereafter.
- vi. The bills in triplicate for the purchase of Mobile Handset on the basis of rates will have to be submitted in favour of Registrar General, Patna High Court, Patna, for effecting payment. No advance payment shall be made.
- vii. All the pages of the tender document should be serially numbered and duly stamped and signed by bidder.

Chandra Shekhar
5/11/15

**REGISTRAR (IT)-CUM-CPC
PATNA HIGH COURT, PATNA**

ANNEX. - 1

Specifications of Android Smart phones for Judicial Officer

- Platform - Android 5.0 (Lollipop)
- Color - Charcoal Black
- Weight – 120 to 170 g (with battery)
- CPU – Quadcore 1.7 Ghz and above
- Memory – 2 or 3 GB LPDDR3 RAM
- Storage - 16GB eMMC Flash
- Memory Slot - MicroSD card (up to 128 GB)
- Display – 5 and above inches, HD 1280x720,IPS Corning® Gorilla® Glass 3 or 4
- Connectivity Technology :
 - WLAN 802.11 b/g/n
 - USB
 - Bluetooth V4.0
 - Dual Micro SIM card
- Network Standard
 - WCDMA/FDD-LTE
 - Data Rate:**
 - DC-HSPA+: UL 42 / DL 5.76 Mbps
 - LTE Cat4:UL 150 / DL 100 Mbps
 - 2G :** GSM : 850 / 900 / 1800 / 1900 MHz
 - 3G :** WCDMA : 850 / 900 / 1900 / 2100MHz
 - 4G :** FDD-LTE: 2100 / 1800MHz TDD-LTE: 2600MHz / 2300MHz / 2500MHz
- SIM1 Support 2G/3G/4G minimum
- SIM2 Support 2G/3G minimum
- Battery – 2500mAh and above Li-Polymer
- Camera -
 - Front 2 to 5 Mega-Pixel, Auto Focus, F2.0 Aperture.
 - Rear 8 to 13 Mega-Pixel, Auto Focus, Wide View, LED Flash, F2.0 Aperture.
- Sensor - G-Sensor/E-Compass/Gyroscope/Proximity/Light Sensor/Hall Sensor
- Compatible Charger
- Compatible Earphone
- 1 year warranty

Handwritten signature and date:
20/02/16
5/11/15